

**IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION**

WRIT PETITION (CIVIL) NO. 899 OF 2020

FICUS PAX PRIVATE LIMITED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

**WRIT PETITION (C) NO. 928/2020
WRIT PETITION (C) NO. 897/2020
WRIT PETITION (C) NO. 892/2020
WRIT PETITION (C) NO. 911/2020
WRIT PETITION (C) NO. 890/2020
WRIT PETITION (C) NO. 824/2020
WRIT PETITION (C) NO. 500/2020
WRIT PETITION (C) NO. 893/2020
WRIT PETITION (C) NO. 894/2020
WRIT PETITION (C) NO. 888/2020
WRIT PETITION (C) NO. 494/2020
WRIT PETITION (C) NO. 891/2020
WRIT PETITION (C) NO. 821/2020
WRIT PETITION (C) NO. 970/2020
WRIT PETITION (C) NO. 889/2020
WRIT PETITION (C) NO. 823/2020
WRIT PETITION (C) NO. 822/2020
WRIT PETITION (C) NO. 484/2020
WRIT PETITION (C) NO. 498/2020
WRIT PETITION (C) NO. 480/2020
WRIT PETITION (C) NO. 501/2020
WRIT PETITION (C) NO. 519/2020**

ORDER

After hearing learned counsel for the parties, at present we are not inclined to entertain these Writ Petitions filed under Article 32 of the Constitution of India. The Writ Petitions are, accordingly, dismissed.

However, all contentions are left open to the parties, including the intervenors, to be raised before appropriate forum.

Pending interlocutory application(s), if any, is/are disposed of.

.....**J.**
[**J. K. MAHESHWARI**]

.....**J.**
[**SANJAY KAROL**]

New Delhi;
MAY 17, 2024.

ITEM NO.57

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 899/2020

FICUS PAX PRIVATE LIMITED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 56343/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 102128/2020 - INTERVENTION APPLICATION
 IA No. 48669/2020 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 928/2020 (PIL-W)
 IA No. 82884/2020 - AMENDMENT OF APPEAL / PETITION / I.A.
 IA No. 48647/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 897/2020 (PIL-W)
 IA No. 52021/2020 - SEEKING LEAVE TO FILE WRITTEN ARGUMENTS)

W.P.(C) No. 892/2020 (X)
 IA No. 48444/2020 - EARLY HEARING APPLICATION
 IA No. 48443/2020 - INTERVENTION/IMPLEADMENT
 IA No. 49382/2023 - STAY APPLICATION)

W.P.(C) No. 911/2020 (X)

W.P.(C) No. 890/2020 (X)
 IA No. 56403/2023 - STAY APPLICATION)

W.P.(C) No. 824/2020 (X)
 IA No. 56394/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 48494/2020 - CLARIFICATION/DIRECTION)

W.P.(C) No. 500/2020 (X)

W.P.(C) No. 893/2020 (X)

W.P.(C) No. 894/2020 (X)

W.P.(C) No. 888/2020 (X)
 IA No. 56356/2023 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 56355/2023 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 494/2020 (X)

IA No. 49753/2020 - STAY APPLICATION)

W.P.(C) No. 891/2020 (X)
IA No. 49376/2023 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49361/2023 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51862/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
IA No. 49364/2023 - STAY APPLICATION)

W.P.(C) No. 821/2020 (X)
IA No. 56380/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 56383/2023 - EXEMPTION FROM FILING O.T.
IA No. 56384/2023 - EXEMPTION FROM PAYING COURT FEE)

W.P.(C) No. 970/2020 (X)
(FOR ADMISSION and IA No.50025/2020-STAY APPLICATION
IA No. 50025/2020 - STAY APPLICATION)

W.P.(C) No. 889/2020 (X)
IA No. 56366/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 56369/2023 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 56367/2023 - EXEMPTION FROM FILING O.T.
IA No. 48639/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 823/2020 (X)
IA No. 59902/2023 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 822/2020 (X)
IA No. 59918/2023 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 484/2020 (X)
IA No. 49079/2020 - EXEMPTION FROM FILING O.T.
IA No. 49078/2020 - STAY APPLICATION)

W.P.(C) No. 498/2020 (X)
IA No. 49893/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 49894/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 480/2020 (X)
IA No. 49029/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 49028/2020 - STAY APPLICATION)

W.P.(C) No. 501/2020 (X)
IA No. 50015/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 50014/2020 - EX-PARTE STAY)

W.P.(C) No. 519/2020 (X)
IA No. 51795/2020 - EXEMPTION FROM FILING O.T.
IA No. 51794/2020 - STAY APPLICATION)

Date : 17-05-2024 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL**

For Petitioner(s) Ms. Meera Mathur, AOR

**Mr. Vipin Singhanian, Adv.
Mr. Nikhil Jain, AOR**

**Mrs. Nanita Sharma, AOR
Mr. Vivek Sharma, Adv.
Mr. Shailendra Singh, Adv.**

**Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita Purvish Malkan, Adv.
Mr. Alok Kumar, Adv.
Mr. Kush Goel, Adv.
Mr. Ryan Singh, Adv.
Mr. Suraj Pandey, Adv.**

**Mr. Kavim Gulati, Sr. Adv.
Ms. Nandini Gore, Adv.
Ms. Tahira Karanjawala, Adv.
Ms. Rajshree Kajaria, Adv.
Mr. Arjun Sharma, Adv.
Mr. Arjun Singh Surjewala, Adv.
Ms. Manvi Rastogi, Adv.
M/S. Karanjawala & Co., AOR**

**Mr. Gautam Singh, Adv.
Mr. Yashaswi Choucksey, Adv.
Mr. Krishna Kumar Singh, AOR**

**Ms. Diksha Rai, AOR
Mr. Gowtham, Adv.
Mr. Arijit Dey, Adv.
Ms. Sheezan Hashmi, Adv.
Ms. Apurva Sachdev, Adv.**

**Mr. T Sundar Ramanathan, Adv.
Mr. Abir Roy, Adv.
Mr. Vivek Pandey, Adv.
Mr. Aman Shanker, Adv.
Mr. Krishan Singhal, Adv.
Ms. Aastha Sardana, Adv.
Mr. M. P. Devanath, AOR**

**Mr. Varun Singh, Adv.
Mr. Rohan Chandra, Adv.
Ms. Nishtha Kumar, AOR
Mr. Shrom Sethi, Adv.**

Ms. Sakshi Mehley, AOR

Mr. Gaurav, AOR
 Mr. Anish Gupta, Adv.
 Ms. Raina Anand, Adv.
 Mr. Vidya Prakash Pathak, Adv.

Mr. Krishan Kumar, AOR
 Mr. Seemant K. Garg, Adv.
 Mr. Nitin Pal, Adv.
 Ms. Muskan Jain, Adv.

Mr. Jeetender Gupta, AOR
 Petitioner-in-person

Mr. Colin Gonsalves, Sr. Adv.
 Ms. Kawalpreet Kaur, Adv.
 Mr. Satya Mitra, AOR

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.
 Mr. Rajat Nair, Adv.
 Mr. Ankur Talwar, Adv.
 Mr. Kanu Agrawal, Adv.
 Mr. Adit Khorana, Adv.
 Mr. Abhishek Kumar Pandey, Adv.
 Mr. Raman Yadav, Adv.
 Mr. Chitvan Singhal, Adv.
 Mr. Kartikay Agrawal, Adv.
 Mr. Mukesh Kumar Singh, Adv.
 Mrs. Ameya Vikrama Thanvi, Adv.
 Mr. Arvind Kumar Sharma, AOR

Mr. N Venkatraman, A.S.G.
 Mr. H R Rao, Adv.
 Mr. Sakshi Kakker, Adv.
 Mr. Vvv Pattabhi Ram, Adv.
 Mr. Aaditya Dixit, Adv.
 Mr. A. Deb Kumar, Adv.
 Dr. Arun Kumar Yadav Dy. Govt., Adv.
 Dr. N. Visakamurthy, AOR

Mr. G. Prakash, AOR

Mr. Omkar Deshpande, Adv.
 Mr. Siddharth Dharmadhikari, Adv.
 Mr. Aaditya Aniruddha Pande, AOR
 Mr. Bharat Bagla, Adv.
 Mr. Sourav Singh, Adv.
 Mr. Aditya Krishna, Adv.
 Ms. Preet S. Phanse, Adv.
 Mr. Adarsh Dubey, Adv.

Mr. Rajat Sehgal, AOR
Mr. N B Joshi, Adv.
Mrs. Vandana Anand, Adv.
Mr. Samyak Jain, Adv.

Mr. Sandeep Prabhakar, Adv.
Mr. Amit Kumar, Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Miranda Solaman, Adv.

Ms. Ranjeeta Rohatgi, AOR

Mr. Amrish Kumar, AOR
Mrs. Aishwarya Bhati, A.S.G.
Mr. Santosh Kumar Pandey, Adv.
Mrs. Sonia Mathur, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Sughosh Subramaniam, Adv.
Mr. T.s Sabarish, Adv.
Mr. Annirudh Sharma Ii, Adv.

Mr. Manish Kumar Saran, AOR
Ms. Ananya Tyagi, Adv.

Mr. Srisatya Mohanty, Adv.
Ms. Astha Sharma, AOR
Mr. Himanshu Chakravarty, Adv.

Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

Mr. Shiv Mangal Sharma, A.A.G.
Mr. Saurabh Rajpal, Adv.
Ms. Nidhi Jaswal, Adv.
Mr. Amogh Bansal, Adv.
Ms. Shalini Singh, Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Raghvendra Kumar, AOR
Mr. Anand Kumar Dubey, Adv.
Mr. Jainendra Kumar, Adv.
Mr. Devvrat Singh, Adv.
Mr. Simanta Kumar, Adv.
Mr. Maneesh Pathak, Adv.

Ms. Harsha Sharma, Adv.
Mr. Varun Singh, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Pukhrambam Ramesh Kumar, AOR

Mr. Raghvendra Kumar, AOR
Mr. Anand Kumar Dubey, Adv.
Mr. Jainendra Kumar, Adv.
Mr. Devvrat Singh, Adv.
Mr. Simanta Kumar, Adv.
Mr. Maneesh Pathak, Adv.
Ms. Harsha Sharma, Adv.
Mr. Varun Singh, Adv.

Ms. Jaikriti S. Jadeja, AOR
Mr. Narendra Kumar, AOR

Ms. Sumita Hazarika, AOR
Mr. Lalgoulen Kipgen, Adv.

Mr. Karan Sharma, Adv.
Mr. Mohit Siwach, Adv.
Ms. Princy Sharma, Adv.

Ms. Sumita Hazarika, AOR
Mr. Lalgoulen Kipgen, Adv.

Mr. Manish Kumar Saran, AOR
Mr. Sunil Fernandes, AOR

Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

The Writ Petitions are dismissed in terms of the signed order.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER

(Signed order is placed on the file)